

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/6706/2021

This the 6th day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Sukhdeep Singh Age 37 years S/o Sh Tara Singh
R/o H.No.73, Sector No.7, Nanak Nagar, Jammu.

.....Applicant

(By Advocate:- **Shri Anirudh Sharma**)

Versus

1. State of Jammu and Kashmir through Secretary to Government Technical Education and Youth Services and Sports Department, Jammu and Kashmir Government, Civil Secretariat, Srinagar.
2. Director, Technical Education, J&K Government, Bemina, Srinagar.
3. J&K Public Service Commission, Through its Secretary, Polo View, Srinagar.Respondents

(By Advocate: Mr.Rajesh Thapa, DAG)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Shri Anirudh Sharma, learned counsel for the applicant submits that he does not wish to press the present T.A.

2. Accordingly, the T.A. is dismissed as not pressed.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/